

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 193 OF 2018 IN
DFR NO. 4432 OF 2017

Dated: 6th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

UJVNL

... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Anand Tiwari
Mr. Shashwat Singh

Counsel for the Respondent(s) : Ms. Aanchal Arora
h/f Mr. Buddy A. Ranganadhan for R-1

ORDER

IA NO. 193 OF 2018
(Application for condonation of delay in filing appeal)

Learned Counsel, Ms. Aanchal Arora appearing for Learned Counsel, Mr. Buddy A. Ranganadhan, accepts notice for the first Respondent and prays for two weeks' time to file reply to the IA No. 193 of 2018.

Submission made by the Learned Counsel appearing for the first Respondent, as stated above, is placed on record.

Two weeks' time is granted to the Learned Counsel for the first Respondent to enable him to file reply to the IA No. 193 of 2018 on or before 20.4.2018, after serving copy on the other side.

IA NO. 193 OF 2018 IN DFR NO. 4432 OF 2017

List this matter on **25-05-2018**, as agreed by the Learned Counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice N. K. Patil)
Judicial Member